

Emad

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-119/2011/5823/A

From :- Shri S. Choudhury,
Deputy Registrar (Admn.-I),
Gauhati High Court,
Guwahati.

To, Shri Amir Uddin Ahmed,
District & Sessions Judge,
Karbi Anglong, Diphu.

Dated Guwahati the 4th October, 2018.


Sub: **Casual leave and station leave permission.**

Ref:- Your letter No.DJKA/12733-39/2018 dtd. 18.09.2018.

Sir,

With reference to the above, I am directed to inform you that, your prayer for casual leave on 20.09.2018 along with station leave permission, by your official vehicle, at your own cost, w.e.f. the afternoon of 18.09.2018 (after court hours) till the morning of 24.09.2018 (before court hours), has been granted/~~rejected~~.

Yours faithfully,


21/10/2018
DEPUTY REGISTRAR (ADMN.-I)
